

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Girish Agrawal, Accountant Member**

**I.T.A. No. 847/KOL/2019
Assessment Year: 2011-2012**

Madhusree Sarkar,.....Appellant
37/C, Bose Para Lane, Serampore,
Hooghly-712202
[PAN: CMPPS1154L]
-Vs.-

Income Tax Officer,.....Respondent
Ward-23(3), Hooghly,
Aayakar Bhawan, Roopmahal,
Khadina More, Chinsurah,
Hooghly-712101

Appearances by:

Shri Chirag Desai, A.R., appeared on behalf of the assessee
Shri Biswanath Das, Addl. CIT (Sr. DR), appeared on behalf of the Revenue

Date of concluding the hearing: August 02, 2022

Date of pronouncing the order: August 02, 2022

O R D E R

Per Girish Agrawal, Accountant Member:-

The present appeal is directed at the instance of assessee against the order of ld. Commissioner of Income Tax (Appeals)-6, Kolkata dated 22.02.2019 passed for the assessment year 2011-12.

2. Ld. Authorized Representative of the assessee has filed an application pleading therein that the assessee has resolved the issue in dispute with the Revenue under Vivad Se Viswas Scheme and intend to withdraw the appeal. For buttressing this plea, the assessee has filed a copy of Declaration in Form No. 5 which is being placed on record. Since the Department has issued Form No. 5, which is the ultimate declaration for the resolution of the dispute with the assessee, therefore, there is no

ideal to keep this appeal pending. Accordingly, we dismiss this appeal of the assessee as withdrawn on the ground that dispute has been resolved under Vivad Se Viswas Scheme.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on August 02, 2022.

**Sd/-
(Rajpal Yadav)
Vice-President (KZ)**

**Sd/-
(Girish Agrawal)
Accountant Member**

Kolkata, the 2nd day of August, 2022

*Copies to : (1) Madhusree Sarkar,
37/C, Bose Para Lane, Serampore, Hooghly-712202*

*(2) Income Tax Officer,
Ward-23(3), Hooghly,
Aayakar Bhawan, Roopmahal,
Khadina More, Chinsurah, Hooghly-712101*

(3) Commissioner of Income Tax (Appeals)-6, Kolkata

(4) Commissioner of Income Tax- , Kolkata

(5) The Departmental Representative

(6) Guard File

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.